

**Assets of Council of Ministers**

310. DR. CHINTA MOHAN :

DR. SUSHIL INDORA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to make public declaration of the assets and property owned by the Union Cabinet;

(b) if so, whether the Government have ascertained this information from all the Ministers;

(c) if so, the names of Ministers who have furnished this information so far; and

(d) the reasons for not furnishing this information by the rest of Ministers ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) In a meeting of the Cabinet held sometime back, it was decided that Members of the Council of Ministers should declare their assets and liabilities, including those of the members of their families, to the Prime Minister, for being made public. The statements of assets and liabilities have been received from all Ministers.

[English]

**National Phone Emergency Programme for Children**

311. SHRI PRASAD BABURAO TANPURE :

SHRI S. S. OWAISI :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government propose to introduce a 24 hours free national phone emergency service in major cities of the country for children in need of special protection;

(b) if so, the details thereof and the main idea behind introducing this service;

(c) the number of cities so far chosen by the Government for this phone service;

(d) whether the Government propose to open such phone service system in each district centre of the country;

(e) if so, the details thereof and the time by

which this is likely to be opened by the Government; and

(f) the annual financial implication calculated by the Government for this service ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (f) Yes, Sir. A 24 hour emergency phone service is being introduced in identified cities for children in need of special protection. The main idea behind introducing this service is to provide relief and succor to children in distress. In the first phase, the service is to be provided in 9 cities and subsequently it will be extended to other cities having a concentration of street children, neglected and delinquent juveniles. It is, however not proposed to open such a phone service in each district of the country. For the current financial year a sum of Rs. 50 lakhs has been provisionally earmarked for the service.

**Handling Charges on Imported Urea**

312. DR. RAMKRISHNA KUSMARIA :

SHRI HARI KEWAL PRASAD :

SHRI PRABHU DAYAL KATHERIA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the quantities of Nitrogen, Phosphate and Potassium fertilizers required every year, separately;

(b) the quantities of these fertilizers being produced every year in the country; and

(c) the amount paid per tonne for handling of imported Urea to contractors during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. PATEL) : (a) and (b) The quantities of fertilizers nutrients produced and consumed in the country in the last three years is given below :

Fertilizer Nutrients	(In Lakh Tonnes)					
	1995-96		1996-97		1997-98	
	Prod.	Consump.	Prod.	Consump.	Prod.	Consump.
Nitrogen	87.77	98.23	85.99	103.01	100.86	109.00
Phosphate	25.58	28.98	25.56	29.77	29.75	39.15
Potash	-	11.56	-	10.30	-	13.73
Total (N+P+K)	113.35	138.77	111.55	143.08	130.61	161.88